

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.336
TO BE ANSWERED ON 19th JULY, 2022

State-of-the-Art Fenders

336. SHRI MANNE SRINIVAS REDDY:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of steps being taken for State-of-the art fenders which were to be installed on sea-bridge pillars to avoid any collision of fishing boats since 2014 onwards along with the amount of funds sanctioned/spent for them till now, State-wise and if not, the reasons therefor; and
- (b) whether the Government is taking steps for providing insurance in case of any accident for which it would pay premium instalments for the next twenty years, if so, the details thereof and if not reasons therefor, State-wise?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the Centrally Sponsored/Central Sector schemes has been providing financial assistance to the coastal States/UTs for development of Fishing Harbours and Fish Landing Centres and for providing safe landing, berthing and other land based facilities for smooth operation of fishing vessels. The fenders are provided along the wharf and jetties in the fishing harbour/fish landing centres to prevent the damage of fishing vessels and also structures. The Department of Fisheries, Government of India has not been providing fenders for sea-bridges pillars.

(b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides insurance coverage to fishers, fish workers, fish farmers and any other category of persons directly involved in fishing and fisheries related allied activities. The insurance coverage provided under PMMSY includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) insurance coverage for hospitalization expenses in the event of accident for a sum of Rs. 25,000/-. The annual insurance premium to provide the aforesaid insurance coverage is shared between Centre and State in accordance with the approved funding patterns of PMMSY.
